

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1294 of 2019**

**IN THE MATTER OF:**

**M/s Balaji Associates**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1308 of 2019**

**IN THE MATTER OF:**

**Shree Padmalaya Petroleum**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1310 of 2019**

**IN THE MATTER OF:**

**Zenith Infrastructure**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1311 of 2019**

**IN THE MATTER OF:**

**Pest Control Ideal**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1312 of 2019**

**IN THE MATTER OF:**

**Jai Lahari Enterprises**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1313 of 2019**

**IN THE MATTER OF:**

**NKS Infra & Contract**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1315 of 2019**

**IN THE MATTER OF:**

**Abhijeet Intelligence Security  
and Labour Supplier**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1316 of 2019**

**IN THE MATTER OF:**

**M/s. Scop Infrastructure and Company**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1317 of 2019**

**IN THE MATTER OF:**

**M/s.M. N. Patil**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1319 of 2019**

**IN THE MATTER OF:**

**M/s. Patel Erectors**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1320 of 2019**

**IN THE MATTER OF:**

**Krishna Construction**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1321 of 2019**

**IN THE MATTER OF:**

**M/s. Saibaba Mahadev Mandowkar**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1322 of 2019**

**IN THE MATTER OF:**

**Vinod Maniyar**

**...Appellant**

**Versus**

**Mr. V. Venkatachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1323 of 2019**

**IN THE MATTER OF:**

**M/s. D.R. Engineering Services**

**...Appellant**

**Versus**

**Company Appeal (AT) (Insolvency) No. 1294 of 2019&**  
**Company Appeal (AT) (Insolvency) No. 1308& 1310 of 2019 to 1313 of 2019&**  
**Company Appeal (AT) (Insolvency) No. 1315 of 2019 to 1317 of 2019**  
**Company Appeal (AT) (Insolvency) No. 1319 of 2019 to 1323 of 2019**

**Mr. V. Venkatachalam**

**...Respondent**

**Present:**

**For Appellant: Mr. Hrishikesh Chitale and Mr. Vijay Singh Advocates.**

**For Respondent: Mr. Manish Kumar Jha, Mr. J. Sagar and Mr. Yohaann Limathwalla, Advocates for R-1. Mr. Aadarsh Prakash, Mr. Ajith S Ranganathan & Mr. Rohit Rajershi, for R-3, R-4.**

**Mr. Ashish Joshi, For RP.**

**O R D E R**  
**(Virtual Mode)**

**22.03.2021:** Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondent No. 1 (RP) argues at some length.

He is directed to file the plain copy of the Resolution Plan in the matter latest by 01.04.2021.

List these Appeals on **20<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

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